

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 25/10/2023
List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered By guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |




Jitender Kothari

Resolution Professional of

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBI/PA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024